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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.R.P. 50/2026 & CM APPL. 13282-13284/2026

JAI ANANT DEHADRAIPetitioner

Through: Revisionist in-person.

versus

MAHUA MOITRARespondent

Through:

**CORAM:
HON'BLE MR. JUSTICE ANISH DAYAL**

ORDER
26.02.2026

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1. List this matter before a Bench of which *Anish Dayal, J.* is not a member, subject to orders of Hon'ble the Chief Justice.
2. List before another Bench on 10th March 2026.
3. Order be uploaded on the website of this Court.

ANISH DAYAL, J

FEBRUARY 26, 2026/MK/zb